

FORM G (Re-issue)

**INVITATION FOR EXPRESSION OF INTEREST FOR
VGS REALTY CONSTRUCTION PRIVATE LIMITED (UNDER CIRP) OPERATING
IN CONSTRUCTION AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. VGS Realty Construction Private Limited (Under CIRP) CIN No. U70101MH2012PTC238665
2.	Address of the registered office	Popular Metal works, Taty Tope Marg, Joglekarwadi, Sion Fish Mkt, Sion (E), Sion, Mumbai, Mumbai, Maharashtra, India, 400022
3.	URL of website	Website of the Corporate Debtor is not in operation
4.	Details of place where majority of fixed assets are located	Sion, Mumbai
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Business of the Corporate Debtor is closed since 2021.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirp.vrcpl@gmail.com ipdilipgupta@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirp.vrcpl@gmail.com
10.	Last date for receipt of expression of interest	Saturday, 22nd February, 2025
11.	Date of issue of provisional list of prospective resolution applicants	Tuesday 4th March, 2025
12.	Last date for submission of objections to provisional list	Sunday 9th March, 2025
13.	Date of issue of final list of prospective resolution applicants	Wednesday 19th March, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Monday 24 th March, 2025
15.	Last date for submission of resolution plans	Wednesday 23rd April, 2025

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16.	Process email id to submit Expression of Interest	cirp.vrcpl@gmail.com
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Note:

This Form – G is subject to the extension granted by the Hon'ble National Company Law Tribunal ("NCLT") with respect to period of corporate insolvency resolution process, application for which is to be filed.

Date: 7th February, 2025
Place: Mumbai

For VGS Realty Construction Private Limited

DILIP GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-002/IP-N00765/2019-2020/12484



Dilip Vasudeo Gupta
Resolution Professional

Reg. No: IBBI/IPA-002/IP-N00765/2019-2020/12484

Registered Address of the Resolution Professional: No -8, Ellora CHS Ltd, Behind
Abhyudaya Co- Op Bank Ltd, Daftary Road, Malad East, Mumbai Suburban,
Maharashtra – 400097